

ITEM NO.19

COURT NO.12

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL)...../2018(Diary No(s).40533/2017)

LALLA BHAIYA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(Four weeks time granted to file surrender proof vide order dated 15/12/2017 and IA No.16062/2018-EXEMPTION FROM FILING O.T.)

Date : 16-02-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA  
[IN CHAMBERS]

For Petitioner(s) Mr. Bharat Singh, Adv.  
Mr. Amit Pawan, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

As proof of surrender has already been filed, no further  
orders need be passed.

(B.PARVATHI)  
COURT MASTER

(MADHU NARULA)  
BRANCH OFFICER